GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT **RAJYA SABHA UNSTARRED QUESTION NO -1247**

ANSWERED ON - 10/12/2025

CREAMY LAYER FOR OBCs

1247 SMT. RAJATHI SHRI RYAGA KRISHNAIAH

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the 102nd and 105th constitutional amendments brought by Government defines 'who are socially and educationally backward classes'; and
- (b) if so, whether Government has a proposal to remove the creamy layer concept imposed on OBCs?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA)

- (a) Yes, Sir.
- (b) Does not arise.